

R.P. No. 16/99
Isled by respat.
put up 2 orders
by circulation

3
17/3.

13/7/99-6

Shri S.V. Mane for Applicant.
Shri V.D. Vadhavkar for
Respondents.

The learned counsels on both
sides are present and
counsel for respondents
indicates that respondents
have gone upto High Court
in writ Petition No. 1720/99
against the order in the
OA - 830/98 as also the
order in the RP - 16/99.

In the circumstances,
MP-353/99 does not
survive and is
ordered to be closed.
No costs.

B.N. Baladine

(B.N. Baladine) 13/7/99
M(A)

slp.